

SINGLE MEMBER BENCH  
WEEKLY DISPATCH STATEMENT  
FROM 24/02/2020 TO 28/02/2020

S.NO	APPEAL NO	ORDER NO	DATE OF ORDER RECEIVED FROM THE PS TO HONBLE PRESIDENT/VICE PRESIDENT/MEMBERS	DATE OF WHICH ORDER DISPATCHED
1.	E/50727/2019	F.OA/50246/2020	25/02/2020	26/02/2020
2.	E/53225/2018	F.OA/50247/2020	25/02/2020	26/02/2020
3.	ST/52680/2019	F.OA/50248/2020	25/02/2020	26/02/2020
4.	ST/50846/2019	F.OA/50249/2020	25/02/2020	26/02/2020
5.	ST/50166/2019	F.OA/50250/2020	25/02/2020	26/02/2020
6.	ST/52348/2018	F.OA/50251/2020	25/02/2020	26/02/2020
7.	E/51055/2017	F.OA/50252/2020	25/02/2020	26/02/2020
8.	ST/53566/2015	F.OA/50253/2020	25/02/2020	26/02/2020
9.	ST/52127/2018	F.OA/50254/2020	25/02/2020	26/02/2020
10.	ST/50828/2019	F.OA/50255/2020	25/02/2020	26/02/2020
11.	E/53592/2018	F.OA/50256/2020	25/02/2020	26/02/2020
12.	E/52286/2018	F.OA/50257/2020	25/02/2020	26/02/2020
13.	ST/53671/2018	F.OA/50258/2020	25/02/2020	26/02/2020
14.	ST/50146/2019	F.OA/50259/2020	25/02/2020	26/02/2020
15.	ST/53630/2018	F.OA/50261/2020	24/02/2020	24/02/2020
16.	E/52489/2018	F.OA/50262/2020	24/02/2020	24/02/2020
17.	E/51146/2019	F.OA/50263/2020	24/02/2020	24/02/2020
18.	ST/53359/2018	F.OA/50264/2020	24/02/2020	24/02/2020
19.	ST/53370/2018	F.OA/50265/2020	24/02/2020	24/02/2020
20.	E/50274/2019	F.OA/50266/2020	24/02/2020	24/02/2020
21.	E/51467/2019	F.OA/50267/2020	24/02/2020	24/02/2020
22.	E/53152/2018	F.OA/50268/2020	24/02/2020	24/02/2020
23.	E/51688/2019	F.OA/50296/2020	24/02/2020	24/02/2020
24.	E/50720/2019	F.OA/50297/2020	24/02/2020	24/02/2020
25.	E/50412/2019	F.OA/50298/2020	24/02/2020	24/02/2020
26.	ST/52227/2018	F.OA/50299/2020	24/02/2020	24/02/2020
27.	ST/51326/2019	F.OA/50300/2020	24/02/2020	24/02/2020
28.	ST/52412/2018	F.OA/50301/2020	24/02/2020	24/02/2020
29.	E/51318/2019	F.OA/50302/2020	24/02/2020	24/02/2020
30.	ST/51416/2019	F.OA/50303/2020	24/02/2020	24/02/2020
31.	ST/51394/2019	F.OA/50304/2020	24/02/2020	24/02/2020
32.	ST/51405/2019	F.OA/50305/2020	24/02/2020	24/02/2020
33.	ST/51418/2019	F.OA/50306/2020	24/02/2020	24/02/2020
34.	E/53662/2018	F.OA/50307/2020	25/02/2020	26/02/2020
35.	E/51317/2019	F.OA/50308/2020	25/02/2020	26/02/2020
36.	E/52143/2019	F.OA/50309/2020	24/02/2020	24/02/2020
37.	E/52731/2018	F.OA/50310/2020	24/02/2020	24/02/2020
38.	E/54168/2018	F.OA/50311/2020	24/02/2020	24/02/2020
39.	E/51093/2019	F.OA/50312/2020	24/02/2020	24/02/2020
40.	E/51096/2019	F.OA/50313/2020	24/02/2020	24/02/2020
41.	E/51099/2019	F.OA/50314/2020	24/02/2020	24/02/2020
42.	ST/53509/2018	F.OA/50315/2020	24/02/2020	24/02/2020

43.	ST/50696/2019	F.OA/50320/2020	25/02/2020	26/02/2020
44.	ST/52413/2018	F.OA/50321/2020	25/02/2020	26/02/2020
45.	ST/52694/2018	F.OA/50322/2020	25/02/2020	26/02/2020
46.	E/51376/2019	F.OA/50323/2020	25/02/2020	26/02/2020
47.	E/52400/2018	F.OA/50324/2020	25/02/2020	26/02/2020
48.	E/52512/2018	F.OA/50325/2020	25/02/2020	26/02/2020
49.	ST/51722/2019	F.OA/50350/2020	25/02/2020	26/02/2020
50.	ST/51304/2019	F.OA/50351/2020	25/02/2020	26/02/2020
51.	E/51931/2019	F.OA/50359/2020	25/02/2020	26/02/2020
52.	C/51329/2019	F.OA/50360/2020	25/02/2020	26/02/2020
53.	E/52229/2019	F.OA/50361/2020	25/02/2020	26/02/2020
54.	E/51341/2019	F.OA/50365/2020	25/02/2020	26/02/2020
55.	E/51222/2019	F.OA/50366/2020	25/02/2020	26/02/2020
56.	E/52087/2019	F.OA/50367/2020	25/02/2020	26/02/2020
	<b>MISC.ORDER</b>			
1.	ST/50052/2020	M.O/50092/2020	24/02/2020	24/02/2020

*[Handwritten signature]*  
02/03/2020

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2.3.20  
Assistant Registrar  
(SINGLE MEMBER APPEAL BRANCH)